

the entire demand. Enrolment of gas consumers is made in such a way that their refill requirements are met in full from current production.

(c) The estimated availability of LPG of about 4 lakh tonnes in 1977-78 is expected to increase to about 9 lakh tonnes by 1981-82 because of completion of the debottlenecking of the cracker unit in Hindustan Petroleum Corporation Refinery; commissioning of the Koyali Refinery expansion and the Bongaigaon Refinery; availability of LPG from Bombay High Associated Gas; the commissioning of the Mathura Refinery and the cracker unit in Koyali Refinery.

Robbery in running trains

40. DR. V. P. DUTT: Will the Minister of RAILWAYS be pleased to state:

(a) the number of passengers who were robbed of their belongings including cash in running trains in the country during the period from the 1st April to the 31st October, 1977;

(b) the total value of the property looted in these incidents;

(c) the number of passengers killed or injured by the robbers in these incidents;

(d) whether any compensation has been paid to the victims;

(e) what is the amount spent annually on the Railway Police Force; and

(f) what action Government propose to take to stop robbery in running trains and whether it is proposed to fix responsibility on RPF for robberies in running trains so that they play more active and effective role in preventing such robberies?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI SHEO NARAIN): (a) to (f) The information is being collected and will be laid on the Table of the Sabha.

Theft in running trains

41. SHRIMATI NOORJEHAN RAZACK: Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of theft which occurred in the running trains during the last seven months;

(b) whether it is a fact that the incidence of such cases has gone up during this year; and

(c) if so, what effective steps Government have taken to ensure proper protection to the passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI (SHEO NARAIN): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

12 Noon

PROVIDENTIAL ESCAPE OF THE PRIME MINISTER, SHRI MORARJI R. DESAI IN THE AIR CRASH AND HOMAGE TO THE CREW OF THE ILL-FATED AIRCRAFT OF THE INDIAN AIR FORCE

MR. DEPUTY CHAIRMAN: I would like to refer with profound sense of relief to the providential escape of the Prime Minister, Shri Morarji Desai in the air crash near Jorhat on the 4th November, 1977.

I would also like to refer with appreciation to the high sense of duty displayed by the five members of the crew of the ill-fated aircraft of the Indian Air Force who laid down their lives in order to save the life of the Prime Minister. I am sure that I am voicing the feelings of the entire House.